



सत्यमेव जयते

भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA
भारत सरकार /Government of India



मि.सं. 4-7/2016-बी.बी.एंड पी.ए.

Dated : 16.07.2018

To


The Secretary,
Department of Telecommunications,
Sanchar Bhavan,
20, Ashoka Road, New Delhi -1.

Subject: Reference back on TRAI recommendations dated 24.10.2017 on Regulatory Framework for Internet Telephony – regarding.

This has reference to the letter no. 20-573/2017-AS-I dated 19.06.2018 (Annexure) seeking TRAI's reconsidered opinion on DoT's observations on para 5.2 (ii) of TRAI recommendations dated 24.10.2017 on 'Regulatory Framework for Internet Telephony'.

2. The Authority, after due deliberations has finalized its response which is enclosed herewith. In keeping with the practice, a copy of this letter, along with the TRAI's response is being placed on the website of TRAI, www.trai.gov.in.
3. This letter issues with the approval of the Authority.

Enclosure: As above.


(S.K. Gupta)
Secretary
16/7/2018